

Annexure-1														
Name of the corporate debtor: Gwalior Polypipes Limited Date of commencement of liquidation: 07.10.2024														
List of stakeholders as on: 24-07-2026														
(Version 8) Financial Creditors (Secured Creditor)														
Sl. No	Name of creditor	Identification No.	Details of claim			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, (including the amount recovered by creditor) that may be set off	Amount of claim rejected	(Amount in ₹)	Remarks, if any
			Date of receipt		Amount (in INR)	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted				Amount of claim under verification	
						(A)					(B)	(C)		
1	Kotak Mahindra Bank		17-Oct-2024		63,67,93,363.00	48,35,88,421.25		48,35,88,421.25	100.00%	₹ -	0	15,32,04,941.75	0	-
					0	-					₹ 0			
		0	0	₹ 0	₹ 0							₹ 0		
		0		0	₹ -								-	
		0		₹ 63,67,93,363.00	₹ 48,35,88,421.25		100.00%		NA					
1.The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information														
2. The list of stakeholders, as modified from time to time, shall be:														
3. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the														
4. The Liquidator has revised the List of Stakeholders in accordance with the recent amendments to the applicable regulatory framework.														